

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

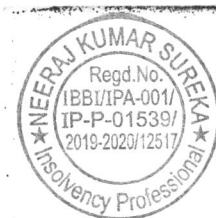
S.R. WORTH LIMITED

**[IMPORTER, TRADER AND MANUFACTURER OF TIMBER AND ALLIED PRODUCTS]
[AT PRESENT NO BUSINESS]**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	S.R. WORTH LIMITED CIN: U20299WB2004PLC100281
2.	Address of the registered office	268, G.T. Road, Narayani Complex, 1st Floor, Liluah, Howrah, West Bengal, India, 711204
3.	URL of Website	No Website of CD
4.	Details of Place where majority of Fixed Assets are located	1. Factory at Kalyani Express Highway, North 24 Parganas, West Bengal 2. Flats and Parking Spaces at Durgapur, West Bengal
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2023-2024 Quantity Sold- Nil Value- Total Revenue- Nil
7.	Number of employees/ Workmen	No details were received
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statements (with schedules) of two years- Can be obtained by mailing at cirp.srworth@gmail.com b. List of Creditors available at the website of IBBI i.e. https://ibbi.gov.in/en/claims/inner-process/U20299WB2004PLC100281
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at cirp.srworth@gmail.com
10.	Last date for receipt of expression of Interest	15.11.2024
11.	Date of issue of provisional list of prospective resolution applicants	23.11.2024
12.	Last date for submission of objections to provisional list	28.11.2024
13.	Date of issue of final list of prospective resolution applicants	04.12.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.12.2024
15.	Last date for submission of resolution plans	15.01.2025
16.	Process email id to submit EOI	cirp.srworth@gmail.com



Neeraj Sureka
Neeraj Kumar Sureka

Resolution Professional of S.R. Worth Limited
IBBI/IPA-001/IP-P01539/2019-20/12517
AFA Valid till 07/11/2024
“Central Plaza”, Room No ‘H’, 6th Floor
41 B. B. Ganguly Street Kolkata 700012

Date: 28th October, 2024

Place: Kolkata

TUESDAY, OCTOBER 29, 2024

16

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR S.R. WORTH LIMITED [IMPORTER, TRADER AND MANUFACTURER OF TIMBER AND ALLIED PRODUCTS] [AT PRESENT NO BUSINESS] (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
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Sd/- Neeraj Kumar Sureka Resolution Professional of S.R. Worth Limited IBB/IPA-001/IP-P01539/2019-20/12517 AFA Valid till 07/11/2024 "Central Plaza", Room No 'H', 6th Floor, 41 B. B. Ganguly Street Kolkata 700012	
Date : 28th October, 2024 Place : Kolkata	

আজকাল



বাড়ি ক্ষতিগ্রস্ত
৬০ লক্ষ কৃষককে
সাহায্য রাজ্যের

www.aajkaal.in

কলকাতা ১২ কার্তিক ১৪৩১ মঙ্গলবার ২৯ অক্টোবর ২০২৪ শহর সংস্করণ* ৪.০০ টাকা ১৬+৪ পাতা

পশ্চিমবঙ্গের বাইরে অতিরিক্ত বিমান মাণ্ডল ১ টাকা



কলকাতা মঙ্গলবার ২৯ অক্টোবর ২০২৪

ফর্ম 'জি' এস আর ওর্থ লিমিটেড-এর নিমিত্ত এক্সপ্রেসন অফ ইন্টারেস্টের জন্য আমন্ত্রণ [টিস্যার এবং অ্যালায়েড পণ্যের আমদানিকারক, ট্রেডার এবং প্রস্তুতকারক] (বর্তমানে কোনও কারবার নেই) (ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ(১) অধীনে)	
দরকারি তথ্যাবলি	
১. কর্পোরেট ঋণগ্রহীতার নাম, প্যান ও সিআইএন/ এলএলপি নম্বর	এস আর ওর্থ লিমিটেড CIN: U20299WB2004PLC100281
২. রেজিস্টার্ড অফিসের ঠিকানা	২৬৮, জি টি রোড, নারায়ণী কমপ্লেক্স, দ্বিতীয় তল, লিলুয়া, হাওড়া, পশ্চিমবঙ্গ, ভারত, ৭১১২০৪
৩. ওয়েবসাইটের ইউআরএল	সিডির কোনও ওয়েবসাইট নেই
৪. সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ	১. কল্যাণী এক্সপ্রেস হাইওয়ে, উত্তর ২৪ পরগনা, পশ্চিমবঙ্গে ফ্যাক্টরি ২. দুর্গাপুর, পশ্চিমবঙ্গে ফ্ল্যাট এবং পার্কিং স্পেস
৫. মূল পণ্য/পরিষেবার স্থাপিত ধারণক্ষমতা	প্রযোজ্য নয়
৬. শেষ অর্থবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্থমূল্য	আর্থিক বছর ২০২৩-২০২৪ অনুসারে বিক্রয়ের পরিমাণ-নেই মূল্য-মোট রাজস্ব-নেই
৭. কর্মী/শ্রমিকের সংখ্যা	কোনও বিশদ গ্রহণ করা হয়নি
৮. সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (তফসিল-সহ), ঋণদাতাদের তালিকা, প্রসেসের পরবর্তী ঘটনাবলির প্রাসঙ্গিক তারিখগুলি যেখানে উপলব্ধ রয়েছে	ক. দুই বছরের সর্বশেষ উপলব্ধ আর্থিক বিবৃতি (সিটি সহ)- cirp.srworth@gmail.com -এ মেল করে পাওয়া যেতে পারে খ. আইবিবিআই এর ওয়েবসাইট https://ibbi.gov.in/en/claims/innerprocess/U20299WB2004PLC100281 এ ঋণদাতার তালিকা উপলব্ধ
৯. উক্ত কোডের ২৫(২)(এইচ) ধারাবাহী রেজোলিউশন আবেদনকারীদের যোগ্যতামান যেখান থেকে পাওয়া যাবে	cirp.srworth@gmail.com তে মেল করে সংগ্রহ করা যেতে পারে
১০. এক্সপ্রেসন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ	১৫.১১.২০২৪
১১. সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রাথমিক তালিকা প্রকাশের তারিখ	২৩.১১.২০২৪
১২. প্রতিশ্রুত তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ	২৮.১১.২০২৪
১৩. সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা প্রকাশের তারিখ	০৪.১২.২০২৪
১৪. সম্ভাব্য রেজোলিউশন আবেদনকারীদের জন্য ইনফরমেশন মেমোরান্ডাম, ইন্ডালুয়েন্স ম্যাট্রিক্স ও রেজোলিউশন প্ল্যানের জন্য অনুরোধ	০৯.১২.২০২৪
১৫. রেজোলিউশন প্ল্যান জমার শেষ তারিখ	১৫.০১.২০২৫
১৬. ইওআই জমার প্রসেস ই-মেল আইডি	cirp.srworth@gmail.com

স্বা/-
নীরজ কুমার সুরেকা
এস আর ওর্থ লিমিটেড-এর রেজোলিউশন প্রফেশনাল
IBBI/IPA-001/IP-P01539/2019-20/12517
এএফএ বৈধ ০৭.১১.২০২৪ পর্যন্ত
"সেন্ট্রাল প্লাজা", রুম নং এইচ, ৭ম তল,
৪১ বি বি গান্ধুলি স্ট্রিট কলকাতা ৭০০০১২

তারিখ: ২৮ অক্টোবর, ২০২৪
স্থান: কলকাতা